

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1119
ANSWERED ON:22.11.2016
Misuse of National Flag
Shetty Shri Gopal Chinayya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has taken/proposes to take any steps to prohibit election symbol of any local or national level political party in the country;
- (b) if so, the details thereof;
- (c) the time by which an amendment related to the Prevention of Insults to National Honor Act, 1971 is proposed to be made; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)

- (a) As per the information provided by the Election Commission of India, the Commission has not taken any step prohibiting election symbol of any state or national level political party.
- (b) Does not arise.
- (c) & (d): No proposal for amendment in the Prevention of Insults to National Honour Act, 1971 is under consideration of the Ministry of Home Affairs as the existing provision of the Act are considered adequate.
